- mountains/hills above 1000 metres;
- (ii) Forest protection measures are being intensified including strengthen ng of infra-structure facilities to curb biotic interference in the forests;
 - (iii) Enactment of the Forest (Conservation) Act, 1980, to check diversion of forest land for non-forestry purposes.

Diversion of Exquisite Forest Land in Dhule for people already settled on Forest Land

1376. SHRI SURESH KALMADI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the Maharashtra Government has requested the Government of India to give clearance for diversion of another 1500 hectares of exquisite forest land in Dhule district for rehabilitating the people already settled on forest lands in the district; and
- (b) if so, what is Government's reaction in regard thereto?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) A proposal for diversion of additional 1500 ha. of forest land for rehabilitation of Sardar Sarovar affected persons has been received from

- the Maharashtra State Government under the Forest (Conservation) Act, 1980.
- (b) After examination of the proposal, certain essential lacking details have been sought from Maharashtra State Government on 24-1-92.

Irrigation Projects of Madhya Pradesh pending Environmental clearance

- 1377. SHRI SURESH PACHOURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that various irrigation projects of Madhya Pradesh are pending for environmental clearance with the Government under the Forest (Conservation) Act, 1980 for a long time;
- (b) if so, what are the details thereof; and
- (c) by when Government propose to give clearance to these projects?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARIUN SINGH): (a) and (b) As on 31-10-92, 29 irrigation projects of Madhya Pradesh were pending with the Central Government under the Forest (Conservation) Act, 1980. The details are as per attached Statement [See below].

(c) After receipt of the complete details from the State Government and carrying out of site inspection, if necessary, the proposals are examined expeditiously for final decision.

Statement

Details of Irrigation Projects of Madhya Pradesh pending with Central Government as on 31st October 1992

SI. No.	Forest Area involved	District	Name of the Project		Pending since		
1	2	3	4				5
1.	447.247 ha.	Bastar	Kosarteda M.I.P.		•	Septer	nber 1992
2.	95 930 ha.	Bastar	Construction of P. V. 103 tion Project.	Irriga-	-		Do.
3.	33 204 ha.	Bastar	Nebta Tank Project				Do
4.	7.710 ha.	Bilaspur	Khudri Irrigation Project.	•			Do.
5.	13.584 ha.	Bilaspur	Dandibahora Tank.				Do
6	54.520 ha.	Raipur	Dhabakhar Tank Project				Do.